

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:879

ANSWERED ON:24.02.2006

REVIEW OF IMPLEMENTATION OF LAND REFORMS

Agarwal Shri Dharendra;Mahato Shri Bir Sing

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has recently carried out any national review of the implementation of land reforms in the States;
- (b) if so, the details thereof;
- (c) whether the land reforms are being carried out at a much lower scale than has been envisaged;
- (d) if so, the present position in this regard; and
- (e) the reaction of the Government thereto?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI A. NARENDRA)

(a) No Sir.

(b) to (e) Land & its management falls within the legislative & administrative jurisdiction of the States as provided in entry 18 of the State List (List II) of the Seventh Schedule to the Constitution of India. The Ministry of Rural Development plays an advisory and coordinating role. Land Reform measures are discussed in the periodic Revenue Ministers and Revenue Secretaries conferences and decisions taken to accelerate the pace of implementation of land reforms. The Ministry of Rural Developments monitors the status of implementation of Land Reform through Quarterly/Monthly Progress Reports.